

In the Court of Sri. Syed Baleegur Rahaman  
III Addl. District and Sessions Judge,  
Sit at Anekal, Bengaluru Rural District,  
Cause List Dated 06.10.2020

(Morning Session)	(Afternoon Session)
<b>Objection / Hearing</b> 1. Crl. Misc. No.5335/2020 2. Crl. Misc. No.5336/2020 3. Crl. Misc. No.5233/2020 4. Crl.Misc. No. 5320/2020 <b>Hear Before Charge</b> 5. S.C. No. 5022/2019 6. S.C. No. 5020/2020 7. S.C. No. 5035/2019 8. S.C. No. 5003/2020 <b>Hearing</b> 9. A.S.No. 5002/2019 10.A.S.No. 5001/2018 11.A.A.No. 5008/2019 12.Ex.No. 5025/2017 13.Ex.No. 5031/2017 14.Ex.No. 5079/2018 15.Ex.No. 5081/2018	<b>Arguments</b> 1. M.V.C. No. 460/2015 2. R.A.No. 5049/2020 3. P&SC No. 5004/2019 4. M.A.No. 5029/2019 5. R.A.No. 5100/2017 6. R.A.No. 5023/2016 7. P & S.C.No. 5003/2019 8. R.A.No. 5053/2018 9. Crl.A. No.5014/2019 10. Crl.A. No.5007/2019 <b>Orders</b> 11. Crl.Misc. No. 5328/2020 12. Crl.Misc. No. 5329/2020 13. Crl.Misc. No. 5332/2020 14. Crl.Misc. No. 5333/2020 15. Crl.Misc. No. 5334/2020

(Syed Baleegur Rahaman)  
III Addl. District and Sessions Judge,  
Sit at Anekal, Bengaluru Rural District

**NOTE :**

1. All Advocates are requested to strictly follow New SOP dated 24.07.2020 and 18.09.2020 issued by Hon'ble High Court of Karnataka
2. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned advocates and litigants may ascertain the next dates of their case in the CIS Portal.

**List of cases which are posted on 06-10-2020 in the court of  
Prl. Senior Civil Judge and JMFC, Anekal.**

<b>Sl. No.</b>	<b>Case No.</b>	<b>Stage</b>
<b>Morning Session</b>		
1	O.S. No. 1792/2006	Arguments
2	O.S. No. 75/2014	Hearing
3	O.S. No. 512/2017	Hearing
4	L.A.C. No. 2/2013	Hearing
5	O.S. No. 1135/2006	Steps
6	O.S. No. 373/2008	Steps
7	O.S. No. 100/2010	Steps
8	O.S. No. 379/2012	Steps
9	Mis. No. 16/2018	Steps
10	Mis. No. 6/2017	Steps
11	Ex. No. 22/2015	Steps
12	O.S. No. 268/2011	Issues
13	O.S. No. 135/2011	Issues
14	O.S. No. 190/2012	Issues
15	O.S. No. 104/2012	Issues
<b>Afternoon Session</b>		
16	O.S. No. 419/2012	Issues
17	O.S. No. 108/2012	Issues
18	O.S. No. 348/2012	Issues
19	O.S. No. 222/2012	Issues
20	O.S. No. 469/2012	Issues
21	O.S. No. 31/2013	Issues
22	O.S. No. 16/2013	Issues
23	O.S. No. 303/2013	Issues
24	O.S. No. 327/2014	Issues
25	O.S. No. 467/2015	Issues
26	O.S. No. 519/2015	Issues
27	O.S. No. 496/2015	Issues
28	O.S. No. 676/2015	Issues
29	O.S. No. 258/2015	Issues
30	O.S. No. 84/2010	Issues

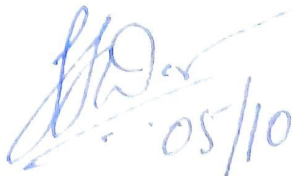
Sd/-  
Prl. S.C.J. and JMFC, Anekal.

**Matter listed on 06-10-2020 for hearing in the court of  
II Addl. Civil Judge & JMFC, Anekal.**

Sl. No.	Morning Session	Stage	Sl. No.	Afternoon Session	Stage
1	OS.No. 189/08	Arguments	1	OS.No. 42/16	Arguments
2	OS.No. 232/13	Arguments	2	OS.No. 95/2017	Hearing
3	OS.No. 3/2005	Hearing	3	OS.No. 201/2017	Hearing
4	OS.No. 213/07	Hearing	4	OS.No. 49/2018	Hearing
5	OS.No. 211/08	Hearing	5	OS.No. 62/2018	Hearing
6	OS.No. 348/09	Hearing	6	OS.No. 187/2018	Hearing
7	OS.No. 246/10	Hearing	7	OS.No. 189/2019	Hearing
8	OS.No. 357/10	Hearing	8	OS.No. 252/2019	Hearing
9	OS.No. 398/11	Hearing	9	OS.No. 277/2019	Hearing
10	OS.No. 30/2020	Hearing	10	OS.No. 296/2019	Hearing
11	OS.No. 796/12	Hearing	11	OS.No. 37/2020	Hearing
12	OS.No. 45/2013	Hearing	12	OS.No. 127/09	Hearing
13	OS.No. 111/2013	Hearing	13	OS.No. 105/2006	Hearing
14	OS.No. 413/2016	Hearing	14	OS.No. 576/14	Hearing
15	OS.No. 41/17	Hearing	15	OS.No. 192/19	Hearing

All matters are listed for hearing.

**NOTE:- All Advocates are requested to strictly follow SOP dated  
27-08-2020 issued by the Hon'ble High Court of Karnataka.**

  
II Addl. Civil Judge & JMFC,  
Anekal.